

POST OFFER ADVERTISEMENT

SKYWEB INFOTECH LIMITED ("SIL" or "Target Company")

Registered Office: 15th Floor, EROS Corporate Tower, Nehru Place, New Delhi - 110 019

Tel No.: 011-29840907, Fax No. 011-29840908

Open Offer for acquisition of 2,60,000 Equity Shares from shareholders of the Target Company by Mr. Neetesh Gupta (Hereinafter referred to as "Acquirer") along with Mr. Ashok Gupta and Mrs. Renu Gupta (Hereinafter collectively referred to as "PACs")

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited**, on behalf of **Mr. Neetesh Gupta (Hereinafter referred to as "Acquirer")** along with **Mr. Ashok Gupta and Mrs. Renu Gupta (Hereinafter collectively referred to as "PACs")**, in connection with the offer made by the Acquirer along with PACs, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on November 18, 2014, Tuesday in Business Standard (English) (All Editions) and Business Standard (Hindi) (All Editions).

1.	Name of the Target Company	M/s. Skyweb Infotech Limited			
2.	Name of the Acquirer along with PACs	Mr. Neetesh Gupta ("Acquirer") along with Mr. Ashok Gupta and Mrs. Renu Gupta ("PACs")			
3.	Name of the Manager to the Offer	M/s. Corporate Professionals Capital Private Limited			
4.	Name of the Registrar to the Offer	M/s. Beetal Financial and Computer Services Private Limited			
5.	Offer Details				
a.	Date of Opening of the Offer	March 23, 2015, Monday			
b.	Date of Closure of the Offer	April 07, 2015, Tuesday			
6.	Date of Payment of Consideration	Not Applicable(*)			
7.	Details of Acquisition				
Sl. No.	Particulars	Proposed in the Offer Document	Actuals		
7.1	Offer Price	Rs. 38.50/- per equity share	Rs. 38.50/- per equity share		
7.2	Aggregate number of shares tendered	2,60,000 Equity Shares	Nil		
7.3	Aggregate number of shares accepted	2,60,000 Equity Shares	Nil		
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 1,00,10,000/-	Nil		
7.5	Shareholding of the Acquirer and PACs before Agreements/Public Announcement (No. & %)	1,60,800 Equity Shares (16.08%)	1,60,800 Equity Shares (16.08%)		
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	3,00,000 Equity Shares (30.00%)	3,00,000 Equity Shares (30.00%)		
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	2,60,000 Equity Shares (26.00%)	Nil		
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil	Nil		
7.9	Post offer share holding of Acquirer and PACs • Number • % of Fully Diluted Equity Share Capital	7,20,800 Equity Shares (72.08%)	4,60,800 Equity Shares (46.08%)		
7.10	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	Pre offer	Post offer	Pre offer	Post offer
		539,200	279,200	539,200	539,200
		53.92	27.92	53.92	53.92

(*) In the Takeover Open Offer, Nil shares have been tendered.

Note:

The percentage-wise shareholding is calculated on the basis of the expanded paid up capital of the Company, after taking into consideration the preferential allotment of 3,00,000 equity shares to the Acquirer which triggered the Takeover open offer.

The shares of the M/s. Skyweb Infotech Limited are listed on Metropolitan Stock Exchange of India (MSXI) and MSXI has granted in-principal approval vide letter dated March 24 2015, ref. no. MCX-SX/ LIST/ 2015/1413 for the said preferential allotment of 3,00,000 Equity shares representing 30.00% of the expanded paid-up capital of the Company.

The Acquirer along with its Person Acting in Concert severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; MCXI website at www.mcxindia.com, website of Manager to the Offer www.corporateprofessionals.com and at the Registered Office of the Target Company i.e.15th Floor, EROS Corporate Tower, Nehru Place, New Delhi - 110 019;

Issued by Manager to the Offer



Corporate Professionals

WHERE EXCELLENCE IS LAW

CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

CIN: U74899DL2000PTC104508

D-28, South Extn., Part-I, New Delhi - 110049

Contact Person: Mr. Manoj Kumar

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SEBI Regn. No: INM000011435

On behalf of Acquirer along with PACs

Sd/-
(Neetesh Gupta)

Sd/-
(Ashok Gupta)

Sd/-
(Renu Gupta)

Place: New Delhi

Date: April 10, 2015